

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1655

ANSWERED ON:08.03.2010

BLACKLISTED NGOS

Gaikwad Shri Eknath Mahadeo;Muttamwar Shri Vilas Baburao;Yaskhi Shri Madhu Goud

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Council for Advancement of People's Action and Rural Technology (CAPART) has blacklisted many Non-Governmental Organisations (NGOs) and Voluntary Organisations (VOs);

(b) if so, the details of such organisations alongwith allegations levelled against them, State-wise; and

(c) the action taken or proposed to be taken by the Government against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): The Council for Advancement of People's Action and Rural Technology (CAPART) have blacklisted 890 NGOs in different States including Union Territories and the list is annexed. There are various reasons for blacklisting an NGO which include, inter-alia, the following:-

(i) Violation of CAPART Norms

(ii) Forged documents

(iii) Misuse of funds

(iv) Non-submission of documents

(v) Non-completion of works

(vi) Categorized as Further Assistance Stopped (FAS) by the Regional Committee

(vii) Running multiple VOs

(viii) Non-existence of a VO

(ix) Blacklisted by other agencies

(x) Using sub-standard material for construction

(xi) Being family based organization

(xii) Misappropriation of funds etc.

(c): CAPART filed FIRs against the blacklisted organizations for recovery of misutilized grants. Ten cases have been referred to CBI for investigation. Against 129 NGOs FIRs have been lodged and an amount of Rs. 28.97 lakh has been recovered from 31 NGOs. Action is also being taken against other blacklisted organizations and for lodging FIR for recovery of misutilized grants. Further, CAPART has also issued necessary directions to its Regional Centres.

Annexure

Statement of Black Listed NGOs referred to in reply to part (a) & (b) of the Unstarred Question No. 1655 dated 08.03.2010

Sl.No. State/UT No. of Black Listed NGOs

1 ANDHRA PRADESH 205

2 ARUNACHAL PRADESH 1

3 ASSAM 1

4 BIHAR 131

5 CHHATISGARH 1

6 Delhi 24

7 GUJARAT 13

8 HARYANA 20

9 HIMACHAL PRADESH 5

10 JAMMU AND KASHMIR 3

11 JHARKHAND 9

12 KARNATAKA 76

13 KERALA 35

14 MADHYA PRADESH 15

15 MAHARASHTRA 24

16 MANIPUR 20

17 MEGHALAYA 1

18 MIZORAM 5

19 NAGALAND 11

20 ORISSA 52

21 PONDICHERRY 2

22 RAJASTHAN 43

23 TAMILNADU 90

24 UTTAR PRADESH 73

25 UTTARANCHAL 1

26 WEST BENGAL 29

Total 890